

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (Cr1.) No.9942/2019

(Arising out of impugned final judgment and order dated 18-12-2018 in CCN No. 4810/2014 passed by the High Court of Judicature at Allahabad)

MADHAV RAM

Petitioner(s)

VERSUS

PATANJALI BHARDWAJ & ANR.

Respondent(s)

(ONLY I.A. NO. 164161 OF 2019 (APPLICATION FOR BAIL) IN SLP(CRL.)NO. 9945 OF 2019 IS LISTED)

WITH

SLP(Cr1) No. 9945/2019 (II)

(FOR GRANT OF BAIL ON IA 164161/2019)

Date : 03-12-2019 This petition was orally mentioned today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA

HON'BLE MR. JUSTICE SANJIV KHANNA

HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s)

Mr. Randhir Kumar Ojha, AOR

Mr. T. N. Singh, AOR

Mr. Rameshwar Prasad Goyal, AOR

For Respondent(s)

Mr. T. N. Singh, AOR

Mr. Randhir Kumar Ojha, AOR

Mr. Sanjay Kumar Tyagi, AOR

UPON hearing the counsel the Court made the following

O R D E R

SLP(Cr1) No. 9945/2019:-

Upon oral mentioning made by the learned counsel appearing for the petitioner seeking urgent listing of the application for bail, the Registry is directed to list the bail application next week.

(VISHAL ANAND)
COURT MASTER (SH)

(RAJ RANI NEGI)
ASSISTANT REGISTRAR

